NOTIFICATION

No. A-19011/31/2018-Ad.I In pursuance of Department of Personnel & Training's Office Memorandum No. 4/1/2016-CS-II(A) dated 2nd May 2019, the President is pleased to appoint Smt Paramjeet Kaur as Private Secretary of CSSS on regular basis in Ministry of Corporate Affairs w.e.f. 31.05.2019 (FN) on her inclusion in Select List Year 2015 (SQ) of Private Secretary of CSSS.

2. The promotion is subjected to the following terms and conditions stipulated in DoPT's OM No 4/1/2016-CS-II(A) dated 2nd May 2019-
   i. The SLP (C) No. 30621/2011 arising out of the final judgment and order dated 15.07.2011 in CWP No. 13218/2009 passed by the Hon'ble High Court of Punjab & Haryana and other connected before the Hon'ble Supreme Court;
   ii. The SLP (C) No. 31288/2017 arising out of the Hon'ble Delhi High Court judgment dated 23.08.2017 in WP(C) No.3490/2010 filled by the All India Equality Forum & Others vs. UOI & Ors. and other related court cases in any competent court;
   iii. Any other court cases in a connected manner.

(Riazul Haque)
Under Secretary to the Govt. of India

The Manager,
Government of India Press,
Mayapuri (Delhi) – along with Hindi Version.